**१**6-

- (i) During this period the total number of passengers increased by 15 per cent.
- (ii) the total expenditure did not increase in the same proportion as that of revenue.

# Plan to Increase Jute Storage Capa-

\*270. SHRI AJIT BAG:

SHRI NIREN GHOSH:

Will the Minister of COMMERCE be pleased to state:

- (a) whether the Jute Corporation of India has any plan to increase its storage capacity of jute; and
- (b) if so, the details of the said plan?

 $\mathbf{THE}$ MINISTER OF STATE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): Yes, Sir.

(b) The Plan is to induce private institutions/organisations to build a chain of godowns of about 25000 bales of jute each under ARDC Scheme of refinancing facilities at softer terms, in line with similar scheme prevailing with FCI. The total capacity creation under the Scheme wil be limited to six lakh bales of jute. No capital investment by the Jute Corporation of India would be involved; and Jute Corporation of India's financial commitment would be restricted only to rental liability for the guaranteed occupancy period of the godowns.

#### समिति की बैठक **अभ्रक** सलाहकार

- \*271. श्री रीतलाल प्रसाद वर्मा: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे: कि:
- (क) क्या मंत्रालय ने ग्रभ्रक सलाहकार समिति की बैठक 29 सितम्बर, 1981 को ब्लाई थी;

- (ख) उस का क्या परिणाम रहा; भ्रौर
- (ग) उस पर सरकार द्वारा श्रव तक क्या कार्यवाही की गई है ?

बाणिज्य मंत्रालय में राज्य मंत्री (श्री ्रशिवराज बी० पराटिल) : (क) ग्रभ्रक सलाहकार समिति की बैठक 30 सितम्बर, 1981 को हुई।

(ख) ग्रौर (ग). सदस्यों द्वारा विचार गिये गये कुछ प्रमुख मुद्दे इस से सम्बन्धित थे : मिटको का कार्य-निष्पादन, मिटकौ की मार्फत संसाधित अध्यक के निर्यातक का सारणीकर निम्न ग्रेडों के ग्राप्नक के निर्यात को शेयरिंग फार्मुला से पृथक करना, अभ्रक ग्राधारित उद्योगों की स्थापना, संसाधित फेब्रिकेटिड ग्रभ्रक की परिभाषाग्रों में स्पष्टतां तथा खनन क्षेत्र में भ्रन्भव की गई कुछ समस्याएं इन की विधिवत जांच की गयी भौर उचित कार्यवाही ग्रारम्भ की गई है। मिटको के कार्य-निष्पादन की बराबर समीक्षा की जाती रहती है, अभ्रक श्राधारित उद्योगों की स्थापना को ध्यानपूर्वक मानीटर किया जा रहा है, परिभाषा सम्बन्धी परिवर्तन कर दिये गये हैं तथा इस सम्बन्ध में कठिइयों को दूर कर दिया गया है । वर्तमान सारणीकरण नीति के प्रचालन पर निगरानी रखी जा रही है। खनन क्षत्र से सम्बन्धित सुझावों पर खान विभाग में विचार किया जा रहा है।

### Another Flight from Vizag to Hyderabad

- \*272. SHRI S.R.A.S. APPALANAI-DU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) what is the average daily waiting list for passengers from Vizag to Hyderabad;
- (b) whether Government are considering any proposals to

another flight to meet the demand from Vizag to Hyderabad;

- (c) whether Government are considering a proposal to land Boeings at Vizag airport, if not, the reasons therefor; and
- (d) whether Government are also considering to provide night landing facilities at Vizag airport?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): (a) The average wait listed passengers from Vizag to Hyderabad is approx. 8/10 passengers per:day.

- (b) No, Sir.
- (c) In its Winter Schedule 1982-83 Indian Airlines has plans to introduce a thrice weekly B-737 service on Calcutta/ Vishakhapatnam/Hyderabad route subject to Vishakhapatnam airfield being made suitable for jet operations.
  - (d) No Sir.

## A.I. Penalised for carrying Afghan passengers without visa to U.S.A.

\*275. SHRI S. M. KRISHNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India has been penalised for carrying Afghan passengers without visa to the USA;
- (b) if so, the amount of fine imposed; and
- (c) the reasons for carrying these passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): (a) to (c). Air India carried Mrs. R. Hanifi, an Afghan National and her two children from Delhi to New York, Since the passenger did not hold Visa for entry into

USA, Air India has been held responsible and fined \$3000/-.

These passengers were carried due to lapse of the Delhi booking office, and the check-in counter at Palam, in not ensuring that the passengers had vaild Visas for USA.

# Pre-Budget Discussion with Executives of Nationalised Banks

### \*281 SHRI G. NARSIMHA REDDY:

SHRI ARJUN SETHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether he had a pre-budget discussion with Executives of Nationalised banks;
- (b) whether he urged upon them to bring discipline among the rank and file and reduce substantially the overtime allowance;
- (c) whether he has also assured that the executives wil be given government assistance to implement the above objectives:
- (d) if so, whether the Bank executives have drawn up a working plan for this purpose; and
  - (e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) Yes, Sir.

(d) and (e). The Managements of Public Sector Banks are devising measures to bring about discipline at various levels, improve productivity and efficiency and provide better customer service. The banks are also taking measures to ensure that payment of overtime allowance to the employees is reduced substantially by eliminating unethical practices